

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 2999
(ANSWERED ON 19.03.2025)

CHANGES IN RETIREMENT AGE OF GOVERNMENT EMPLOYEES

2999. DR. GANAPATHY RAJKUMAR P:
PROF. SOUGATA RAY:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether the Government has any proposal to change the retirement age of Government employees of the country and if so, the details thereof;
- (b) whether there is any policy to abolish the vacancy created from retirement of employees and if so, the details thereof along with the number of posts abolished since 2014;
- (c) the details of retirement age of the Government employees of Central Government and various State Governments;
- (d) the reasons for non uniformity in retirement age for Government employees irrespective of Central and State Governments; and
- (e) whether any Government employees' union/organizations demanded changes in retirement age and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)

(a) & (b): No proposal to change the retirement age of Government employees is under consideration of the Government. The Government has no policy to abolish the vacancy created from retirement of employees.

(c) & (d): No such data is centrally maintained in the Government as the subject matter falls in the State List.

(e): No formal proposal has been received from staff side of National Council (Joint Consultative machinery).
